

Annexure – 7

Name of the corporate debtor: Lakshmi Precision screws limited; Date of commencement of CIRP: 18th July 2018 ; List of creditors as on: 16-Dec -2020

List of operational creditors (Government dues)
(Amount in Rs.)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deepak Kumar , Deputy Commissioner , Central Goods And Service Tax Rohtak	Central Govt.	SA01	6-Aug-18	226,100,000.00	226,100,000.00	Goods & Service Tax Dues	-	-	NO	0%	-	-	-	-	N/A
2	Employee Provident Fund Organisation	Haryana State Got.	SA02	6-Aug-18	100,904,388.00	100,904,388.00	Provident Fund Dues	-	-	NO	0%	-	-	-	-	N/A
3	Excise And Taxation Officer Of State Tax-Cum- Assessing Authority	Central Govt.	SA03	6-Aug-18	46,561,555.00	46,561,555.00	Tax Dues	-	-	NO	0%	-	-	-	-	N/A
4	Income Tax Department	Central Govt.	SA04	8-Oct-18	98,189,203.00	98,189,203.00	Income tax Dues	-	-	NO	0%	-	-	-	-	N/A
5	Employee Provident Fund Organisation	Haryana State Got.	SA05	19-Nov-18	642,439.00	-	Provident Fund Dues	-	-	NO	0%	-	-	642,439.00	-	Documents substantiating the claim not provided by the claimant
Total					472,397,585.00	471,755,146.00		-	-					642,439.00	-	